

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE :DISTRICT WEST: THC :
DELHI

CIRCULAR

With the objective to streamline judicial work in West District and to optimize the judicial working hours, it is impressed upon all the Ld. Judicial Magistrates First Class & Ld. Relieving Judicial Magistrates First Class/Civil Judge, West District, Tis Hazari Courts, Delhi who are required to proceed for Test Identification Parade proceedings that they shall leave the court premises only after completing their judicial work as well as the work of their Link Magistrates (including post lunch session work) and after recording statements under section 164 of Code of Criminal Procedure/183 BNSS, if any, for which applications are received in their court by 03:15 PM. Any deviation from the direction shall be viewed seriously.


(VASUNDHARA AZAD)
Chief Judicial Magistrate
West Delhi

No. 217-278.....Misc/CJM(West)/2026

Dated, Delhi 11-02-2026

- Copy forwarded for information and necessary action to:-
01. The Ld. Principal District & Sessions Judge, West District, THC, Delhi.
 02. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts Delhi.
 03. The Ld. Addl. Chief Judicial Magistrate and all the judicial Magistrates First Class, West District, Delhi.
 04. The Relieving Judicial Magistrates First Class/Civil Judge, West District, Tis Hazari Courts Delhi.
 05. The Supdt. Central Jail Tihar, Rohini and Mandoli, Delhi/New Delhi.
 06. For uploading on centralized Web-site through Layers.
 07. Reader to the court of undersigned.
 08. Office File.


Chief Judicial Magistrate
West Delhi